

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 22 /APPTT.

RANCHI DATED THE 24TH JULY, 2023

In exercise of powers conferred under Rule 27 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate the work/ duty to the Court Manager of this Court as mentioned against name in the Column 03 below, with immediate effect:-

Sl. No.	Name & Designation of the Officer	Work/duties allocated	Remarks
01	02	03	04
01	Ms. Manisha Dutta, Court Manager	Look after/ assist the work of Digitization of the Court.	In addition to her earlier assigned work

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

**By order of the Court,
Sd/- Mohammad Shakir
Registrar General**

MEMO NO. 2732 /APPTT.

RANCHI DATED THE 24TH JULY, 2023

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance)/ the Central Project Coordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same on the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ In-Charge, P.A.s' Section/ Assistant Registrar (Judicial)-cum-OSD to Hon'ble the Chief Justice/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officer concerned for information and needful.

Registrar General

